

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 307

114(ND)15

New CA-172/2024, New CA-173/2024

New CA-174/2024

IN THE MATTER OF:

Sh. Mukesh Kumar Sharma & Ors.

... Applicant/Petitioner

Versus

M/s. Interads Adverting Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 18.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanjana Saddy, Adv. Lavam Tyagi, Adv.
Shivani Mehta

For the Respondent : Adv. Vivek Mishra for R-4, Adv. Avlokita Rajvi,
Adv, Lakshya Khanna for R-1, R3, R5, & R-6,
Adv. Sagar Chawla, Adv. Rohin Dubey, Adv.
Chavi Chhiber for LR's of R-2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-172/2024, CA-173/2024, CA-174/2024: Issue notice to non-applicant, the Ld. Counsel appearing for the Respondent Nos. 1, 3, 5 & 6 accepted notice and submitted that the said Respondents have no objection if the prayer made in the application, viz. for deletion of Respondent Nos. 2.2, 2.3 & 2.4 from array of parties is accepted. Ld. Counsel appearing for the Applicants viz. Respondent Nos. 2.2, 2.3 & 2.4 submitted that the Respondent No. 2 i.e. deceased Mr. Anil Sharma had executed a will, in terms of which the Respondent No. 2.1 i.e. widow of Mr. Anil Sharma and the mother of Respondent Nos. 2.2, 2.3 & 2.4 could inherit the share holding qua CD from him. In her submissions in terms of the

provisions made in the will, the Respondent Nos. 2.2, 2.3 & 2.4 are not necessary parties to be impleaded in the present proceedings during the life time of the Respondent No. 2.1. In view of the submissions made by the Ld. Counsel for the Applicants, **the CA-172/2024, 173/2024 & 174/2024 are allowed** and the Applicants in the CA namely Ms. Aparna Ondaatjie, Ms. Aneesha Sharma and Ms. Soniya Prasar are allowed to be deleted from array of parties (as Respondent Nos. 2.2, 2.3 & 2.4). **The applications stand disposed of.**

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)